

Declaration of Assets and Liabilities

Year 2023-24

③

I, Poonam Singh person/daughter/wife of Angani K. Singh

aged 57 years, belonging to, Bihar Legislative Assembly, patna.

service and presently working as Deputy Secy give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	4,00,000 = 40	Angani K. Singh	Prakhar Anand	Angani Singh	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,00,000 = 40				
(iii)	Bonds, Debentures and Shares in companies	X				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	5,00,000 = 50				
(v)	Motor Vehicles (details of make, etc.)	Maruti Suzuki				
(vi)	Jewellery (give details of weight and value)	300 gm.				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Poonam Singh
7/2/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Sagaron Bansdih 2.53	Angoni K. S. Singh	Prakhar Anam	Anshu Singh	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X				
(v)	Others (such as interest in property)	X				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	X	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	
	(b) dues to departments dealing with supply of water	X	
	(c) dues to departments dealing with supply of electricity	X	

Poonam Singh

7/2/24

	(d) dues to departments dealing with telephones	X	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023-24 AKNPS-2288M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	
	(iii) Sales Tax [Only in case of proprietary business]	X	
	(iv) Property Tax	X	

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/12/A-71

Gender :-

F (M/F)

Date of Birth :-

20 08 1966 (DD/MM/YYYY)

Class/Group :-

1(A) ✓
(A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA RTHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: POONAM SINGH

Designation: Deputy Secretary

Department: Bihar Legislative Assembly, patna.

Place: PATNA

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Poonam Singh
7/2/24